

period Government of India approved 6692 water supply schemes covering 8359 problem villages and 13214 partially covered villages with a population of 146.36 lakhs (1981 census) at an estimated cost of Rs.

100.11 crores under Accelerated Rural Water Supply Programme. Highest number of Mini Missions have been approved in Bihar and the amount released is as follows:-

Name of the Mini Mission	Amount
Districts	(in crores)
1. Ralamau	2.40
2. R-othas	1.48
3. Giridih	2.20
4. Singhbhoom	3.41
5. Sahibganj	0.51

In addition to this, under the Sub-Mission on 'Removal of Excess Iron from Drinking Water, '2,500 iron removal plants have been sanctioned for the State of Bihar for which an amount of Rs. 161.27 lakhs was allocated. At the beginning of the 7th Plan, there were 9,199 problem villages and 25,040 partially covered villages in the State of Bihar. As on 1st April, 1990 only 44 problem villages and 7,000 partially covered villages were left to be provided with drinking water facilities.

Migration of Fijians of Indian Origin in Fiji

1252. S. ATINDER PAL SINGH:
SHRI MADHAVRAO SCINDIA:
SHRIRESHAMLALJANGDE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Fijians of Indian origin have migrated from Fiji;

(b) if so, the total number of persons of Indian origin who have migrated till June, 1990; and

(c) the number of those persons who have reached India so far?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) According to Fiji Bureau of Statistics, approximately 21,000 people of Indian origin have left till June, 1990. However, it is not clear how many of these people have migrated, or left Fiji for short periods. Most of these people are reported to have travelled to Australia, New Zealand, Canada, UK and other western countries.

(c) We are not aware of any migrants from Fiji to India.

[English]

Anti-Pollution Drive in Delhi

1253. SHRI BHABANI SHANKAR HOTA:
SHRI RAMSAGAR (Saidpur):

SHRI SANAT KUMAR MAN-
DAL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the recent anti-pollution drive against smoke-emitting vehicles by Delhi Traffic Police has reduced the pollution level in the city;

(b) if so, the ratio of pollution caused by private vehicles and Government vehicles like DTC, MCD, NDMC etc;

(c) whether Government have taken any action against erring DTC or MCD vehicles, if so, the number of cases booked;

(d) the total number of vehicles checked so far and the number out of them found polluting; and

(e) the steps taken to control vehicles pollution in Delhi and to create awareness among vehicle owners?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRIISHNAN): (a) and (b). The Delhi Traffic Police undertook a drive to check pollution levels in automobiles to bringing a new awareness in the minds of the vehicle owning public to maintain their vehicles in conformity with prescribed emission level standards.

In the Union Territory of Delhi, checking was carried out mainly by the Directorate of Transport, Delhi Administration with the help of Delhi Traffic Police. The result of the drive cannot be quantified easily. A sample survey of diesel driven vehicles conducted during April-July 1990 by Directorate of Transport, Delhi Administration reveals that out of 834 private vehicles, 82.87% vehicles were polluting above the laid down standards. In the case of Government vehicles, out of 3336 number of vehicles checked, 51.4% vehicles

were found polluting above the prescribed standards.

(c) The Directorate of Transport have intimated that during April-July, 1990 585 Government vehicles out of which 376 belong to DTC have been challaned.

(d) The total number of vehicles checked by Directorate of Transport till 30.6.90 has been 516712. of these, 34% vehicles were found polluting beyond the emission limits prescribed under the Rules.

(e) A vigorous advertising campaign has been launched by Delhi Administration through newspapers and motorists of Delhi have been advised to get their vehicles checked according to time schedule based on registration number series of vehicles. For this purpose, the Directorate of Transport, Delhi have authorised 57 private workshops and petrol pumps to function as pollution checking centres. These centres are providing tuning facilities in case of vehicles polluting beyond the prescribed standards. Delhi Traffic Police have also taken steps to organising free pollution checks during the crime prevention weeks observed at various police stations in Delhi and issuance of Press releases in this regard from time to time.

Agricultural Loans Advanced to Farmers

1254. SHRI LATIF VIJOY SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of agricultural loans in 1989-90;

(b) whether any break-up of its various components like utilisation for seed fertilizer and irrigation are available;

(c) whether any valuation technique has been evolved to monitor the utilisation of